

NO.LRC 09/Council Meeting/2015

Karnataka Law Reporting Council
Bengaluru, Dated 24.02.2024

CIRCULAR

The Learned Advocates, Litigants and Public in general are hereby informed that, the Karnataka Law Reporting Council, Bengaluru under the aegis of the Hon'ble High Court of Karnataka has launched e-ILR portal to make the ILR (Karnataka Series) and Karnataka Theerpugala Varadhi (Kannaga) online for free and open access as a part of knowledge management. Therefore, all are hereby requested to make use of the said e-ILR Portal available in the below URL.

<https://hck.gov.in.ilr>

By Order,

Sd/-

**(K.S. BHARATH KUMAR)
SECRETARY**

KARNATAKA LAW REPORTING COUNCIL

To

1. The Secretary to Hon'ble Chief Justice for information.
2. The Private Secretaries to Hon'ble Judges with a request to bring the same to the notice of the Hon'ble Judges
3. All the Judicial Officers in the state.
4. The Registrar (Computers) for information
5. The Central Project Co-Ordinator with a request to web host the Circular in the website of High Court Of Karnataka for information and necessary action.
6. The President, Karnataka State Bar Council
7. The President/Secretary Bar Association
8. The Chief Librarian, High Court of Karnataka, Bengaluru for information
9. Office copy.